

value addition;

- (ii) modernisation of processing facilities, quality upgradation and reduction in waste;
- (iii) aggressive market promotion measures;
- (iv) stepping up export production by development of capture fisheries;
- (v) stepping up production of culture fisheries:—
 - (a) by increasing per hectare yield from shrimp farms; and
 - (b) by bringing more area under export production of shrimp by culture.

Investigations into Import of Fodder Producing Machines

5912. SHRISAMARENDRAKUNDU:
SHRICHIRANJILAL SHARMA:

Will the Minister of FINANCE be pleased to refer to the reply given on 16th March, 1990 to Unstarred Question No. 745 regarding seizure of fodder producing machines and state the outcome of the investigations held in the matter so far?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Show Cause Notice issued on 12th February, 1990 seeking the recovery of Customs duty of about Rs. 3.4 Crores leviable on the fodder producing machines and the confiscation of the machines as well as imposition of penalty on the concerned firms/persons is under adjudication in quasi-judicial proceedings before the Collector of Customs, Madras.

Income Tax Arrears against Top Industrialists

5913. SHRISAMARENDRAKUNDU:
SHRI HARI SHANKAR MAHALE:

Will the Minister of FINANCE be pleased to state:

(a) the details of eleven industrialists topping in the list of Income tax arrears alongwith the amount outstanding against each of them as on 31st January, 1990 and since when the said amount is outstanding; and

(b) the steps taken or proposed to be taken by Government to realise the outstanding dues?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The information is being collected and will be laid on the Table of the House.

Growth in Nationalised Banks Deposits

5914. SHRI ERA ANBARASU:
SHRI MANORANJAN BHAKTA:

Will the Minister of FINANCE be pleased to state:

(a) whether any decline has been observed in the growth of deposits in the nationalised banks in 1988-89;

(b) if so, the reasons therefor; and

(c) the net profit of nationalised banks as a ratio of working funds as compared to other core public sector industries?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

(c) The published profits of 28 public sector banks for the accounting year ending on March 1989 were 0.18 percent of their working funds. It is not possible to make any meaningful comparison between the profitability of public sector banks and other core public sector industries, because the working of the former is quite different from the latter.

Revision of Foreign Travel Scheme Rules

5915. SHRI ERA ANBARASU:
SHRI MANORANJAN
BHAKTA:

Will the Minister of FINANCE be pleased to state:

(a) whether the rules relating to Foreign Travel Scheme are proposed to be revised by the Reserve Bank of India; and

(b) if so, when and the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

International Financial Systems

5916. SHRI ERA ANBARASU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to take any measures to rectify the inadequacies and weaknesses of the international monetary and financial systems;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The Government of India has been participating in discussions/meetings and has been voicing its opinion in various forums for about the need for reform in the international monetary and financial systems. Some of the conferences/summits/organisations which have been advocating reforms of the international financial systems and of which India is an active participating member are G-24, the Non-Aligned Summit and the Commonwealth Heads of Government (CHOGM).

(c) Does not arise.

Newsitem "Gold Biscuits Seized"

5917. SHRI ERA ANBARASU:
SHRI MADHAVRAO SCINDIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem captioned "Gold biscuits seized" appearing in the 'Hindu' dated 26 January, 1990; and

(b) if so, the details thereof and the action taken in the matter?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) The officers of the Delhi Zonal Unit of the Directorate of Revenue Intelligence seized 348 gold biscuits valued at Rs. 1.40 crores (approximately) in two separate cases from two different gangs on 23rd and 24th January, 1990 respectively.

In the first case, on 23.1.90, 188 foreign marked gold biscuits weighing 21.930 kgs valued at approximately Rs. 75.66 lakhs were seized. Shri Makhtool Singh and Smt. Manjit Kaur were arrested and subsequently detained under the Conservation of Foreign